

25

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28-2-2017.


PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
206/16	157/16	Clarification	621A	Omega Hospitals Pvt. Ltd.

SL.NO. NAME (IN CAPITAL) DESIGNATION
&

PHONE NUMBER REPRESENTATION BY WHOM SIGNATURE
(Petitioner Respondent)

UCCAS KUMAR
MELINAMOYAN
09449811210
PCJ
Ratakonda Murali



Representative of Petitioners is present. He requested time saying that his counsel is not able to attend today. Hence, adjourned to 29.03.2017.


MEMBER (J)


MEMBER (T)